INTERNATIONAL CONFERENCE

On

SOVEREIGNTY, RULE OF LAW AND HUMAN RIGHTS: CHALLENGES AND HARMONISATION

8th & 9th March, 2019



Organised by: CAREER COLLEGE OF LAW, BHOPAL Opposite Dushehra Maidan, Govindpura, BHEL, Bhopal

INVITATION

Career College of Law, Bhopal affiliated to Barkatullah University is organizing an International Conference on SOVEREIGNTY, RULE OF LAW AND HUMAN RIGHTS: CHALLENGES & HARMONISATION on 8th and 9th March. 2019.

THE COUNTRY

India is a vast South Asian country, at the center of South Asia with diverse terrain – from Himalayan peaks to Indian Ocean coastline – and history reaching back 5 millennia. In the north, Mughal Empire landmarks include Delhi's Red Fort complex and massive Jama Masjid Mosque, plus Agra's iconic Taj Mahal Mausoleum. Pilgrims bathe in the Ganges in Varanasi, and Rishikesh is a yoga centre and base for Himalayan trekking. India has seven neighbours: Pakistan in the north-west, China and Nepal in the north, Bhutan and Bangladesh in the north-east, Myanmar in the east and Sri Lanka, an island, in the south. India has the third largest military force in the world and nuclear weapons. India has the fourth largest number of spoken languages per country in the world.

THE STATE

Madhya Pradesh is a state in Central India, the 'Heart of India' due to its geographical location in India. Madhya Pradesh is home to many National Parks like Bandhavgarh National Park, Kanha National Park, Madhav National Park etc. There are also a number of nature reserves, including Amarkantak, Bagh Caves, Natural reserve, Ken Gharial, Ghatigaon, Kunopalpur, Pachmarhi etc. Khajuraho, Sanchi, Bheembetika are declared world heritage sites by UNESCO and are tourist place of international interest.

HOST CITY, BHOPAL- city of lakes

The capital of Madhya Pradesh, Bhopal is a fascinating amalgam of scenic beauty, rich heritage and modern urban planning. It is situated on the site of 11th century city Bhojpal founded by Raja Bhoj. The whole city is embellished with lakes and mosques and other prepossessing attributes; blending into a sight to savor. The two lakes and seven hills dominate the city and form its nucleus..

Bhopal, today presents a multi-faceted profile; the old city with its fine old mosques and markets represent the aristocratic imprint of its former rulers. The new city is equally impressive with its beautiful parks, gardens, broad avenues and streamlined modern edifices. Bhopal has various institutions of national importance. Some of these include ISRO's Master Control Facility, the CSIR AMPRI, MANIT, IISER, NITTTR, SPA, IIFM, BHEL, NLIU and AIIMS. Places of interest in and around Bhopal are Upper and lower lake, Bharat Bhawan, Van Vihar, Birla Temple, Manav Sanghralaya, Islam Nagar Bhimbetika, Sanchi, Bhojpur.

ABOUT CAREER COLLEGE OF LAW

Career Society was instituted on 8th May, 1969. Career College was established in July 1970 with B.Ed, B.A. and LL.B. Courses affiliated to Vikram University, Ujjain. Later it was affiliated to Barkatullah University, Bhopal. Career College of Law is recognized by the Bar Council of India, New Delhi. Career College of Law is committed to nurture, harness and explore the potential of the students with the principles of inducing educational, social, cultural and spiritual awakening has yielded better employability amongst the students. Student learning is oriented towards practical exposure in Moot Court specially designed for Law students. We aim at dissemination of knowledge, skill, attitude and professional values necessary for professional legal practices. The sprawling college premises, masterly architectured buildings give a heavenly, pious feeling with attractive, natural beauty around it making the environment conducive for teaching and Learning.

OBJECTIVES

SUB THEMES

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 - Rights.
- Duty Of State Ŧ
- P Ŧ
- P
- P

ABOUT THE CONFERENCE

Human Rights are one, indivisible and universal. As law however, they are fragmented. Human rights law today is characterized by the simultaneous existence of a large variety of norms, developed by numerous actors, at different geographical levels, addressing similar or different topics, individuals and groups. However, rights holders, duty bearers and other 'users' of human rights are confronted simultaneously with multiple layers of human rights law, amongst which there is generally little coordination.

The conference intends to facilitate a dialogue among legal and socio-legal experts. Through this dialogue, the conceptual, theoretical and methodological foundation of Human Rights challenges will be refined.

To highlight the importance of Human Rights Law.

To empower oneself towards Human Rights and Rule of Law in order to develop the skills and attitudes that promote Equality, Dignity and Respect in community, society and worldwide.

Basic concepts and nature of Human Rights:

- Origin and Development of Human Rights
- Human Rights Declaration
- **Generations Of Human Rights**
- Difference Between International And National Concept Of Human

2. Sovereignty And Human Rights: (Can It Co-exist?)

- Non Enforceability Of Human Rights
- Ethical Concern About Human Rights
- Human trafficking
- Transboundary pollution

- Asylum, extradition, refugees, stateless persons
- 3. Rule Of Law & Human Rights: (Co-Relation)
- Natural Justice System
- International Criminal Justice System Ŧ
- Polity And Human Rights P
- 4. Human Rights And Economics:
- **Developed Versus Developing Nations** Ŧ
- æ **Economic Limitation Of State**
- **Disparity Between Rich And Poor** Ŧ
- **Reservation On Economic Basis** P
- 5. Scientific Development And Its Impact
- War P
- Environment
- Medical Field Ŧ
- HIV victims

GUIDELINES FOR PARTICIPATION

In the interest of equity, multidisciplinary and diverse participation, the Conference will have two categories of submissions:

Experts: Experts from various fields shall present their papers as part of a panel in different Technical Sessions.

Students: Authors must be pursuing LL.B. (Hons) / LL.B. / LL.M / PhD or Post-Graduate level Degree in Economics, Finance, Business, Political Science, International Relations or a related field from any recognized University to be eligible for participation.

STRUCTURE OF THE FINAL PAPER

- The length of the Abstract should be within 300 words and final paper should not exceed 4000 words. (Inclusive of footnotes)
- All the pages of the Final Paper will have Margin of 1 inch on all sides; Main Title of the Paper: Font – Times New Roman; Size – 18; Line Spacing – 1.5; Alignment – Centre; Uppercase; Bold face;
- Body: Font Times New Roman; Size 12; Line Spacing 1.5; Alignment–Justified;
- Co-authorship of maximum two author(s) per paper is allowed.
- Authors are requested to stick to the word limit.
- All Papers must be an original work of the author(s). Plagiarism will lead to cancellation of the Paper.
- The author (s) will send a separate cover letter with their final papers incorporating details like name(s) affiliated college, full postal address, e-mail id and contact number.
- The Author (s) are requested to kindly e-mail the paper at intconccl18@gmail.com.

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A/C No.

Interested participants who wish to publish their papers in pISBN are requested to pay Rs. 800/- extra along with the registration fee.

REGISTRATION

Early Birds Registration (Before 20th Feb 2019)

Category	Registration Fee	
	Indian Delegates	Foreign Delegates
Delegates from Law Firm/ Advocates	Rs. 3000/-	150\$
Delegates from Academic Institution/		
NGO/ Govt. Organizations	Rs. 1500/-	100\$
Research Scholars	Rs. 1200/-	80\$
Students	Rs. 700/-	50\$
Accompanying persons	Rs. 1000/-	100\$

Registration After 20th Feb 2019

Category	Registration Fee	
	Indian Delegates	Foreign Delegates
Delegates from Law Firm/ Advocates	Rs. 3500/-	180\$
Delegates from Academic Institution/		
NGO/ Govt. Organizations	Rs. 2000/-	150\$
Research Scholars	Rs. 1500/-	120\$
Students	Rs. 800/-	75\$
Accompanying persons	Rs. 1500/-	120\$
On Spot	Rs. 500 extra	50\$ extra

Points to remember: Deadlines

Events	Date
Submission	10 th February 2019
th Paper Submission	15 th February 2019

Fee Submission Details

Fees can be submitted via Cash, NEFT, Net-Banking, DD. Details are as follows:

- : 77022010002806
- Bank Name : Syndicate Bank, M.P. Nagar Branch, Bhopal
- IFSC Code : SYNB0007702

DD should be drawn in favour of Principal Career College of Law, Bhopal

IMPORTANT NOTE

Participants paving registration fee through online mode are requested to send their transaction details along with their personal details to the given e-mail ID intconccl18@gmail.com

CONTACT DETAILS (10:30 am to 5:00 pm)

Dr. Rajiv Jain (Convenor) : 9893804407, Ms. Neha Goswami : 9617933463, Ms. Shalbha Singh : 8821967392 **Co-organising Secretaries** E-mail : intconccl18@gmail.com Website : ccl.ac.in